

rigendum to G.S.R. 95 dated the 12th January, 1968.

[Placed in Library. See No. LT-789/68].

ANNUAL REPORT OF THE NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. ETC.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to lay on the Table:—

(1) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1966-67, under sub-section (1) of section 619A of the Companies Act, 1956.

(2) A copy of the Annual Report of the National Projects Constructions Corporation Limited, New Delhi, for the year 1966-67 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT-790/68].

THE INDIAN ADMINISTRATIVE SERVICE (RECRUITMENT) AMENDMENT RULES ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Administrative Service (Recruitment) Amendment Rules, 1968, published in Notification No. G.S.R. 528 in Gazette of India dated the 23rd March, 1968.

(ii) The Indian Police Service (Recruitment) Amendment Rules, 1968, published in Notification No. G.S.R. 529 in Gazette of India dated the 23rd March, 1968.

(iii) The Indian Administrative Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968 published in Notification No. G.S.R. 530 in Gazette of India dated the 23rd March, 1968.

(iv) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968 published in Notification No. G.S.R. 531 in Gazette of India dated the 23rd March, 1968.

(v) The Indian Administrative Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968 published in Notification No. G.S.R. 532 in Gazette of India dated the 23rd March, 1968.

(vi) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968, published in Notification No. G.S.R. 533 in Gazette of India, dated the 23rd March, 1968.

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12.22 hrs.

ESTIMATES COMMITTEE

FORTIETH AND FORTY-THIRD REPORTS

SHRI LOBO PRABHU (Udipi): I beg to present the following Reports of the Estimates Committee:—

(1) Fortieth Report on the Ministry of Food, Agriculture,